

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 570 of 2020

IN THE MATTER OF:

DB International (Asia) Ltd.

...Appellant

Vs.

Abhilash Lal & Ors.

...Respondents

Present: For Appellant: - Mr. Arun Kathpalia, Senior Advocate with Mr. Dheeraj Nayar, Mr. Varghese Thomas and Mrs. Vishrutyi Sahni, Advocates.

**For Respondents:- Mr. Krishnendu Datta, Senior Advocate with Ms. Manini Bharathi, Advocate.
Mr. Kunal Mimani, Advocate for R4.
Mr. Ramji Srinivasan, Senior Advocate with Mr. Shubhabrata Chakraborti and Mr. Dhruva Malik, Advocates for R3.**

**ORDER
(Through Virtual Mode)**

27.07.2020— Reply affidavits filed by Respondent Nos. 1 to 3 are taken on record. Respondent No.4 seeks and is granted extension of time to file reply- affidavit by two weeks. Learned counsel for the Appellant seeks and is granted extension of 10 days' time to file rejoinder.

List the appeal 'for admission (after notice)' on 1st September, 2020.

[Justice Bansi Lal Bhat]
Acting Chairperson

[V.P. Singh]
Member(Technical)

[Shreesha Merla]
Member(Technical)

Ar/ g